

GOVERNMENT OF INDIA
MINISTRY OF LAW AND JUSTICE
DEPARTMENT OF JUSTICE

LOK SABHA
UNSTARRED QUESTION NO. 379

TO BE ANSWERED ON WEDNESDAY, THE 12.12.2018

Judiciary under pressure

379. SHRI RAJU SHETTY:

Will the Minister of **LAW AND JUSTICE** be pleased to state :

- a) whether the judicial system in the country is working under pressure;
- b) if so, the reasons therefor;
- c) if not, the reasons for recent controversy with Hon'ble Supreme Court Judge; and
- d) the measures being taken by the Government to resolve this unrest?

ANSWER
MINISTER OF STATE FOR LAW AND JUSTICE AND CORPORATE
AFFAIRS
(SHRI P.P. CHAUDHARY)

(a) to (d): Judiciary is an independent organ under the Indian Constitution and is fully empowered and capable of handling all its matters. The Government is committed to the independence of Judiciary and does not intervene in its functioning.
